high ammonium content. Ihis is being looked into. Durgapur is almost being decided.

DR. SHRIMATI PHULRENU GUHA: May I know the names of the three parties who have got the permission to set up cement factories based on the utilisation of slag at the Bhilai Steel Plant?

SHRI BIBUDHENDRA MISRA: They are, the Associated Cement Company Ltd., Kohli Finance (P) Ltd., and Hindustan Steel itself.

DR. SHRIMATI PHULRENU GUHA: May I know why permission is given to a private sector concern to utilise slag manufactured by the public sector undertaking?

SHRI T. N. SINGH: There is enough quantity of slag there and all parties can share.

SHRI BIREN ROY: At the Indian Iron and Steel Company's works r>t Kulti in Bengal there is a huge deposit of slag producing a mountain at the moment. Why is not any arrangement made to utilise that slag in a cement factory?

SHRI T. N. SINGH: Cement factories require slag which is chilled and granulated. That is all mass at Kulti.

Shri I. K. GUIRAL: In the course of the last two sessions, when similar questions were tabled, the hon. Minister had assured us that two more cement factories would be set up in the public sector at these places based on ash. May I ask the hon. Minister what steps have been taken in the meantime to start these factories?

SHRI T. N. SINGH: What the hon. Member says is all right. Ws have established the Cement Corporation in the public sector which is looking after these proposals.

# DIFFICULTIES OF RAILWAY PASSENGERS OF CALCUTTA

- \*431. SHRI D. L. SEN GUPTA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government's attention has been drawn to the difficulties of Railway passengers of Calcutta to avail of train\* from Howrah station due to the traffic congestion at Howrah Bridge approach; and
- (b) if so, the action proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) Yes, Sir.

(b) The State Government are contemplating to shift the B:JS Stand at Howrah Station to Circus Maidan and alsa there is a proposal for a sub-way from the Circus Maidan up to the Booking Office at the Station. This should remove congestion on station side of the Howrah Bridge. As regards the Strand Road approach, the matter is under consideration of the State Government.

SHRI D. L. SEN GUPTA: May I know when the second bridge over the river Ganges will be constructed? Would it be done during the course of the Fourth Plan to remove the congestion in traffic to Howrah station?

SHRI RAM SUBHAG SINGH: Actually, Sir, the State Government is taking into consideration all these factors because this relates to the bottleneck at the Howrah bridge and due to this most of the difficulties arise. Therefore, that matter is being gone into by the State Government which will also consult the Transport Ministry and the Planning Commission.

SHRI D. L. SEN GUPTA: In view of the fact that it concerns the convenienct of the railway passengers, may I know whether Government considers this to b« the business of the State or the ont concerning the Central Ministry pertain ing to Railways?

SHRI RAM SUBHAG SINGH: We are very much in the picture. When I said the Transport Ministry, by that I also meant the entire Government and the Railways will also be consulted. We ourselves would like to take interest in that but primarily it will have to be dealt with by the State Government, the Planning Commission and the Transport Ministry though the Railways will also be there.

SHRI D. L. SEN GUPTA: The entire passenger traffic emanating from Calcutta has to go through that one-way traffic, the Howrah bridge to reach Howrah station. In consideration of all the difficulties and till alternative arrangements are made, would the Government be prepared to start at least some of the trains like the De Luxe Express, the Delhi Mail, the Delhi Express and the Janata Express— these four trains—from Sealdah Station «instead of from Howrah?

SHRI RAM SUBHAG SINGH: That is a suggestion which we will take into consideration but so far we have been starting trains according to the convenience of the Uifferent areas as well as passengers.

SHRI BIREN ROY: In view of the fact that all the residents of Calcutta and the surrounding municipalities have been paying tax for the construction of the Howrah bridge and in view also of the tact that now not only the money spent has been realised but that there is a lot of credit now being deposited—and this tax is still being realised—will that money be utilised by the Centre to put up a new bridge?

SHRI RAM SUBHAG SINGH: That money is not realised by the Railways.

MR. CHAIRMAN: The Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

## मध्य प्रदेश के उद्योग

\*410. श्री विमलकुमार मन्नालालको श्रीरङ्गिः क्या उद्योग तथा संभरण मंत्री यह बताने की कुमा करेंगे कि

- (क) मध्य प्रदेश के कौन-कौन से उद्योग प्रायात किये जाने वाले मान के उपलब्ध न होने के कारण 1964-65 में (1) लगभग वर्ष भर ग्रांर (2) कुछ समय तक बन्द रहे; ग्रांर
- (ख) उपरोक्त भाग (क) में उल्लिखित उद्योग वर्ष-भर चलते एहें, इसके बारे में क्या कदम उठाये जा रहे हैं ?

### ("[INDUSTRIES IN MADHYA PRADESH

- •410. SHRI V. M. CHORDIA: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:
- (a) the names of industries of Madhya Pradesh which did not function in the year 1964-65 for (i) almost whole of th« year, (ii) some time due to the non-availability of imported goods; and
- (b) the steps which are being taken to see that the industries referred to in part (a) above function throughout the year?

उद्योग तथा संभरण मंत्रालय में उप-मंत्री (धी विवृषेत्र मिश्र) : (") त्या (ख) सूचना इक्ट्रिकी जा ग्ही है ग्रार वह सदन की मंज पर रख दी जाएगी।

t[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): (a) and (b) The information is being collected and will be laid on the Table of the House.]

#### ^INDIAN RAILWAYS' ACT

- 214. SHRI T. V. ANANDAN: Will tho Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that light railways owned by private employers in India were exempted from Chapter 6 (a) of the Indian Railways' Act (Hours of Employment Regulation);
- t[ ] English translation. *%Transferred from the 2nd March*, 1965.